

Dated: 14.11.2007.

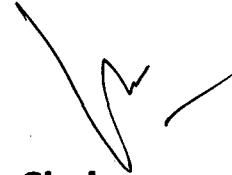
**HON'BLE MR JUSTICE KHEM KARAN, VICE CHAIRMAN
HON'BLE MR R.R. BHANDARI, MEMBER (A)**

None appears for the applicant. Shri Shobhit Mohan for Shri D.K. Upadhyay, learned counsel for respondents is present.

The OA is dismissed for non-prosecution.



Member (A)



Vice Chairman

Ak/.

of
copy of order
dated 14-11-2007
for perused
15-11-2007